

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SWASTISH ENTERPRISES LIMITED**  
**OPERATING IN THE SECTOR OF CONSTRUCTION CONTRACTS IN MAHARASHTRA**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	<b>Swastish Enterprises Limited</b> CIN: U74999MH2018PLC303800
2. Address of the registered office	8, Vijaykiran Appartment, Tidke Colony, Nashik - 422002 (MH)
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Nashik, Maharashtra
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	The company is a service provider. An EPC contractor involved in executing contracts with government and private agencies on a turnkey basis.
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Provisional Accounts as of Commencement of CIRP, July 4, 2024, were provided by the suspended board of directors. Additional information can be sought by sending a request to Resolution Professional at :cirp.swastish@gmail.com/ cirp.sel@decoderesolvency.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Can be sought by sending request to Interim Resolution Professional at : cirp.swastish@gmail.com/ cirp.sel@decoderesolvency.com
10. Last date for receipt of expression of interest	April 02, 2025
11. Date of issue of provisional list of prospective resolution applicants	April 12, 2025
12. Last date for submission of objections to provisional list	April 17, 2025
13. Date of issue of final list of prospective resolution applicants	April 27, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	May 02, 2025
15. Last date for submission of resolution plans	June 01, 2025
16. Process email id to submit Expression of Interest	cirp.swastish@gmail.com / cirp.sel@decoderesolvency.com
17. MSME registration (Udyog Aadhaar Number)	MH23A0017417



**Date: 18/03/2025**

**Place: Mumbai**

**SD/-**

**IP Anil Vrijdas Rajkotia,**

**IBBI Registration Number : IBB/IBA-001/IP-P01045/2017-2018/11718**

**IP's registered email: anilrajkotia@gmail.com**

**Communication ID: cirp.sel@decoderesolvency.com**

**Registered address: 501, Balkrishna CHS Tilak Road, Santacruz(West), Mumbai-400054**

**AFA validity : December 31, 2025**